## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH

C.P.No.29/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th July, 2017, 10.30 A.M

KOLKATA

Name of the Company		Prowess International Pvt.LtdVersus- Jai Balaji Industries Ltd.		
Under Section		433,434		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
T	Akash Shan	ma (PRCS)	Petitioners.	Trash Chamis
	Abherajit Milera Dajshere Kajan Ultam Shann		en the redent Company ORDER	ugh . 07.17

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel appearing on behalf of the petitioner has prayed for adjournment of the matter. Heard. Prayer is allowed fixing on 07/08/2017 for hearing.

(Manorama Kumarı) Member (J)

Sdt